

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 24.06.2020 (WEDNESDAY)

COURT – II

02:00 PM

In the court of Hon’ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 730 of 2019	Sandip Patel. Vs. Central Bank of India & Ors.	Aaditya A. Pande	H.S. Kholi-R1 Apar Chopra-RP Gagan Narang -R3
2.	Comp. App. (AT) (Ins) No. 912-913 of 2019	Anamika Singh & Ors. Vs. Shinhan Bank & Ors.	Moni Cinmoy	Abhishek Puri-R1 Saurabh Kumar-R2 M.K. Pandey-R3
3.	Comp. App. (AT) (Ins) No. 237 of 2020	Tata Consultancy Services Ltd. Vs. Vishal Ghisulal Jain Resolution Professional	Suman Yadav	Soumya Saikumar

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By the order of Hon’ble Acting Chairperson

-sd/-

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